

ITEM NO.58

COURT NO.2

SECTION X

**S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S**

Writ Petition (Civil) No.662/2022

**CENTRAL ADMINISTRATIVE TRIBUNAL BAR ASSOCIATION
KOLKATA & ANR.**

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.129992/2022 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 31-10-2022 These matters were called on for hearing today.

CORAM :

**HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI**

**For Petitioner(s) Mr. Phatick Chandra Das, Adv.
Mr. S.K. Dutta, Adv.
Mr. Sukesh Ghosh, Adv.
Mr. Chand Qureshi, AOR**

**For Respondent(s) Mr. Balbir Singh, ASG
Mr. Sachin Sharma, Adv.
Mr. Rajat Nair, Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Arvind Kumar Sharma, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 By the order of this Court dated 23 September 2022, there was a direction in the following terms:

“We direct that subject to the availability of the Judicial Member, Ms Bidisha Banerjee and the Administrative Member,

Dr Nandita, Chatterjee, their terms shall be extended till further orders until fresh appointments are made to fill up the posts of Judicial and Administrative Members which are vacant in the Kolkata Bench of the Central Administrative Tribunal and the new members take charge.”

- 2 The appointments of the above two Members have been extended on 30 September 2022 till 31 October 2022 or till further orders, whichever is earlier.
- 3 *Prima facie*, this would not be in compliance with the order of this Court dated 23 September 2022. The appointments have to be extended until the posts of Judicial and Administrative Members which are vacant in the Kolkata Bench of the Central Administrative Tribunal are made and new members take charge.
- 4 Hence, in order to obviate any vacancy in the two posts, we direct that the appointments of the above Members shall be extended further strictly in terms of the order dated 23 September 2022.
- 5 Pending the issuance of a formal notification in terms of the above direction, the two Judicial and Administrative Members, as noted above, shall continue to function subject to their availability.
- 6 List the Petition on 2 December 2022.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar